

NOTIFICATION

The following transfers and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:-

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. R.J. Satish Singh	Prl. District and Sessions Judge, KALABURAGI.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Presiding Officer, Karnataka State Transport Appellate Tribunal, BENGALURU. (Vice Sri. Master RKGMM Mahaswamiji – transferred)
2	Sri. Master RKGMM Mahaswamiji	District Judge, OOD, Presiding Officer, Karnataka State Transport Appellate Tribunal, BENGALURU.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, BENGALURU. (Vacant Post)
3	Sri. K.Subramanya	LXVII Addl. City Civil and Sessions Judge, BENGALURU CITY.	Prl. District and Sessions Judge, KALABURAGI. (Vice Sri. R.J. Satish Singh – transferred)

BY ORDER OF THE HIGH COURT

(RAJENDRA BADAMIKA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City and the Prl. District & Sessions Judge, Kalaburagi with a direction to serve a copy of this notification to the Officers and courts concerned and make necessary arrangements for relieving the officers concerned.
2. The Officers at Sl.Nos.1 & 2 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts, immediately.
3. The Officer at Sl.No.3 of the notification with a direction to get himself relieved from the present charge of his post only after relieving of Sri. R.J. Satish Singh from his post and then proceed to take charge of his new post, immediately.
4. The Accountant General in Karnataka, Bengaluru.
5. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
6. The Private Secretaries to the Hon'ble Administrative Judges for City Civil Court, Kalaburagi and OOD posts.
7. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
8. The Additional Registrar General, Dharwad and Kalaburagi Benches.
9. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.

16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
21. Spare copies

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